

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:376
ANSWERED ON:02.05.2012
REQUIREMENT OF AIRCRAFT
Raghavan Shri M. K.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has identified one aircraft for every 1.5 million population in the country;
- (b) if so, the details thereof;
- (c) the total requirement of aircraft in the country and the manner in which the aircraft have been divided among the public and private sector companies;
- (d) whether the existing aviation infrastructure would be adequate to cater to this expansion; and
- (e) if not, the steps proposed to be taken to augment the same including Maintenance and Repair Operations?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a) to (e) The Statement is laid on the table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN REPLY TO STARRED QUESTION NO. 376 DATED 2.5.2012 REGARDING REQUIREMENT OF AIRCRAFT.

(a) and (b) Given the current population of India and number of existing scheduled airlines aircraft, there is one aircraft for every 2.89 million population.

(c) Keeping in view the growth of civil aviation, the fleet size in the commercial airline sector is expected to be approx. 1000 aircraft by 2020. Future division of aircrafts among public and private airlines will depend upon the expansion plan of the respective airlines.

(d) and (e) Modernisation/upgradation/setting up of airports is a continuous process and undertaken depending upon the traffic potential, demands from airline operators, commercial viability, availability of land and related infrastructure, etc. To handle the future growth in air traffic, Ministry of Civil Aviation has embarked upon a programme of modernization and expansion of airport infrastructure, modernization of CNS/ ATM facilities including Future Air Navigation System (FANS), GPS Aided Geo Augment Navigation (GAGAN) to create additional capacity.

As regard MRO activity, the available infrastructure in the country presently does not meet the airlines requirements. Airlines/operators prefer to outsource the MRO activity to foreign organizations due to cost advantages. Ministry of Civil Aviation is taking steps to develop the required facilities within the country. In the Budget speech of the Finance Minister for the year 2012-13, tax concessions for spare parts of aircraft and testing equipments for third party maintenance, repair and overhaul of civil aircraft have been announced.